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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/150/2016
NAME OF THE PETITIONER(S) : Madhu Dadha & 2 others
NAME OF THE RESPONDENT(S) : M/s Dadha Securilockers Private Limited & 4 others
UNDER SECTION : 397/398, 237, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	G. Krishna Kumar	Counsel for petitioners	

ORDER

Shri G Krishna Kumar, counsel for petitioners present. All the respondents have been set ex parte on 3.1.2017. At request of counsel for petitioner, time enlarged for final hearing. Put up on **07.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)